

आयकर अपीलीय अधिकरण  
कोलकाता 'ए' पीठ, कोलकाता में  
IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA 'A' BENCH, KOLKATA

श्री राजपाल यादव, उपाध्यक्ष (कोलकाता क्षेत्र)

एवं

श्री संजय अवरुथी, लेखा सदस्य

के समक्ष

Before

SRI RAJPAL YADAV, VICE-PRESIDENT

&

SRI SANJAY AWASTHI, ACCOUNTANT MEMBER

I.T.A. No.: 813/KOL/2024

Assessment Year: N.A.

***Gee Dee Charitable Trust.....Appellant***  
***[PAN: AACTG 3683 R]***

***Vs.***

***CIT (Exemption), Kolkata.....Respondent***

**Appearances:**

***Assessee represented by: Nikunj Bhuwalka, FCA.***

***Department represented by: B.K. Singh, Addl. CIT.***

Date of concluding the hearing : July 10<sup>th</sup>, 2024

Date of pronouncing the order : July 22<sup>nd</sup>, 2024

**ORDER**

**Per Sanjay Awasthi, Accountant Member:**

In this case the Id. Counsel for the assessee filed a letter dated 13.06.2024 through which they claim to have filed an application as per the facility allowed vide Circular No. 7/2024 dated 25.04.2024. Accordingly, the appellant has requested for allowing withdrawal of the present appeal.

1.1. In light of this request, the withdrawal of appeal is allowed.

2. In the result, this appeal is treated as dismissed, having been withdrawn.

**Order pronounced in the open Court on 22<sup>nd</sup> July, 2024.**

*Sd/-*

**[Rajpal Yadav]**  
Vice President

Dated: 22.07.2024

*Bidhan (P.S.)*

*Copy of the order forwarded to:*

- 1. Gee Dee Charitable Trust, Mominpara, Aurangabad, Murshidabad, West Bengal, 742201.**
- 2. CIT (Exemption), Kolkata.**
3. CIT(A)-
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata.

*//True copy //*

*Sd/-*

**[Sanjay Awasthi]**  
Accountant Member

By order

Assistant Registrar  
ITAT, Kolkata Benches  
Kolkata